

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 83/(MAH)/2010  
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI M. K. SHRAWAT  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2016

NAME OF THE PARTIES: Mr. Harsh Vijay Merchant  
V/s.  
M/s. Shah Imaging Centre Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and  
241/242 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1.	Mahesh H. Chandanshir	Adv. For Respondent	

Order

CP. No. 83/397-398/NCLT/MB/MAH/2010

Petitioner side is absent. Respondent side is present. Pleadings are complete. The Respondents are directed to communicate the next date of hearing to the Petitioner. List this matter on 13<sup>th</sup> September, 2016.

sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

sd/-

M. K. SHRAWAT  
Member (Judicial)

Dated: 8<sup>th</sup> August, 2016.